

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCriminal Appeal No(s). 471/2019

VIJAY SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

IA No. 118708/2021 - EXEMPTION FROM FILING O.T.
IA No. 138182/2017 - EXEMPTION FROM FILING O.T.
IA No. 137762/2017 - INTERVENTION APPLICATION
IA No. 135669/2017 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 109934/2017 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 110217/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 33415/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

WITH

Crl.A. No. 472/2019 (II)

IA No. 162668/2019 - EXEMPTION FROM FILING O.T.
IA No. 5333/2018 - EXEMPTION FROM FILING O.T.

Date : 18-02-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA
HON'BLE MR. JUSTICE N.V. ANJARIA

For Appellant(s) :

Dr. Sumant Bharadwaj, Adv.
Dr. Manoj Kumar, Adv.
Dr. Vedant Bharadwaj, Adv.
Ms. Mridula Ray Bharadwaj, AOR
Mrs. Amrita Behera, Adv.
Mrs. Tanuja Jha, Adv.
Mr. D.m.sharma, Adv.
Mr. Anshu Singh, Adv.
Mrs. Pooja Gupta, Adv.

M/S. Vidhi International, AOR

For Respondent(s) :

**Mr. Rishad Murtza, Adv.
Ms. Vanshaja Shukla, AOR
Mr. Siddhant Yadav, Adv.**

**Ms. Aishwarya Bhati, A.S.G.
Mr. Ankit Goel, AOR
Ms. Khushboo Chaudhary, Adv.
Mr. Mayank Tiwari, Adv.**

**Mr. Suryaprakash V Raju, A.S.G.
Mr. Davinder Pal Singh, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
Mr. Rajat Nair, Adv.
Ms. Rukhmini Bobde, Adv.
Mrs. Swati Ghildiyal, Adv.
Mr. K L Janjani, Adv.
Mr. Madhav Sinhal, Adv.**

Mr. Kanu Agrawal , AOR

**UPON hearing the counsel the Court made the following
O R D E R**

**As prayed on behalf of learned counsel for the
appellant(s), list the appeals on 18th March, 2026.**

**(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS**

**(RANJANA SHAILEY)
ASSISTANT REGISTRAR**